

1	2	3	4	5
9.	Punjabi Bagh	4	5	1
10.	Rajouri Garden	1	2	1
11.	Roopnagar	1	3	-
12.	Safderjung Enclave	4	5	-
Total		23	30	15

(c) No, Sir. The Indian Overseas Bank has reported that bank sanctions the applications according to norms provided in the Scheme. No application is pending at the level of bank in which action is yet to be taken.

(d) In view of answer to (c), this does not arise.

(e) and (f) Individual cases are processed and disposed off at the level of banks. Government does not review individual cases.

[English]

Insurance Scheme for Tobacco Growers

3688. SHRI U. V. KRISHNAMRAJU : Will the Minister of COMMERCE be pleased to state:

(a) whether an insurance scheme for the tobacco crop to protect the interests of tobacco growers is to be launched shortly;

(b) if so, the time by which it is likely to be launched and its salient features; and

(c) the details of insurance agencies which have come forward to provide insurance cover and at what premium ?

THE MINISTER OF COMMERCE (SHRI RAMA-KRISHNA HEGDE) : (a) to (c) A comprehensive Crop Insurance Scheme (CCIS) covering wheat, paddy, millets, oilseeds and pulses etc. is under implementation in the country w.e.f. 1st April, 1985. Tobacco being a commercial crop and on account of its multi harvest nature has not been included under this scheme.

With a view to enlarging the coverage in terms of farmers, crops and risks under CCIS, the Government has recently decided to introduce a Modified Comprehensive Crop Insurance Scheme (MCCIS) from Kharif 1999 season. Under the new scheme, it is proposed to cover all farmers (both loanee and non-loanee) and some additional crop where the past yield data are available. Details of the scheme are being worked out in consultation with the Departments/agencies concerned and the State Govts. and Union Territories.

Excise Duty Evasion by Textile Yarn Traders

3689. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether a major excise duty evasion racket involving hundreds of textile yarn traders and processing units had been busted by the Central Excise Department in Mumbai in the recent months;

(b) if so, the details thereof and the action taken in the matter;

(c) whether the Excise Department has investigated the involvement of 200 traders, 100 processors and five printing presses suspected to be involved in the evasion racket for years;

(d) if so, whether the investigation has been completed; and

(e) if so, the outcome thereof and the action taken thereon?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (e) Information is being collected and will be laid on the Table of the House.

Job to Land Losers by ECL

3690. SHRI BIKASH CHOWDHURY : Will the Minister of COAL be pleased to state:

(a) whether the Government are aware that the Eastern Coalfield Limited has stopped giving job to the land losers in Raniganj Coalfield area;

(b) if so, the number of cases pending with ECL to provide job to the land losers;

(c) whether the Government propose to issue any instructions to the ECL to provide employment to the land losers as per the agreement; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) As reported by Coal India Limited, the employment to land losers has not been stopped by ECL. However, since the ECL is facing acute financial crisis and is on the verge of being referred to the Bureau of Industrial and Financial Reconstruction, ECL management is taking steps to rationalise induction of manpower. Hence, the employment against the land losers scheme is also restricted to some extent.

(b) Under the scheme of employment to land losers, the ECL has empanelled 103 cases. In the year 1998-99, 135 jobs have been provided by ECL to land losers.

(c) and (d) In the matter of providing employment to the land losers, the coal companies including the ECL are following the Rehabilitation and Resettlement Policy (R & R) of Coal India Limited. However, in view of the serious liquidity crisis and the problem of surplus manpower being faced by ECL and recognising the urgent need for an effective revival strat-